

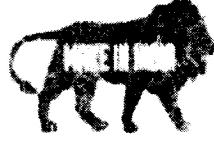
**LIST OF ADVISORIES OF ACES [CE & ST] ISSUED BY DIRECORATE OF SYSTEMS &
DATA MANAGEMENT, GST & CENTRAL EXCISE, GST BHAVAN, 26/1, MAHATMA
GANDHI ROAD, CHENNAI-34**

- 1. ADVISORY NO. 17/2019 – ACES-GST INTEGRATION – DATED 24.05.2019**
ACES GST Integration – Login procedure for Existing Taxpayers of Central Excise and Service Tax in the integrated CBIC-GST Taxpayer portal
- 2. ADVISORY NO. 26/2023 – ACES (CE & ST) – DATED 31.05.2023**
Selection of proper Accounting Heads at the time of making e-payment of various duties of Central Excise
- 3. ANNEXURE TO ADVISORY 26/2023 ACES(CE & ST) DATED 31.05.2023**

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04/09/2023



GOVERNMENT OF INDIA
MINISTRY OF FINANCE / DEPARTMENT OF REVENUE
OFFICE OF THE ADDITIONAL DIRECTOR GENERAL
DIRECTORATE OF SYSTEMS
26/1, MAHATMA GANDHI ROAD, NUNGAMBAKKAM,, CHENNAI- 600 034

C.No. IV/26/ /2018/Systems[S]

Date: 24.05.2019

ADVISORY NO. 17/2019 - ACES-GST INTEGRATION

Sub: ACES GST Integration-Login procedure for Existing Taxpayers of Central Excise and Service Tax in the integrated CBIC-GST Taxpayer portal – regarding.

Attention is invited to this office letter C.No. IV/28/74/2018- PF I Sys(S) dated 29.04.2019, the Central Excise Notification No.01/2019-CE(NT) dated 08.05.2019 and Board's Circular No. 1069/2/2019/2019-CX dated 08.05.2019 issued with regard to ACES-GST Integration and change of name of tax payer portal for ACES (CE & ST) functionalities.

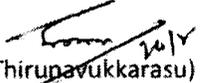
2. The migration and Integration of ACES functionalities with CBIC-GST Application has since been completed. Accordingly, the integrated CBIC Taxpayer portal for Central Excise, Service Tax and GST purpose will be www.cbic-gst.gov.in effective from 26.05.2019. The step by step procedure for Login and Migration for existing taxpayers registered under Central Excise and Service Tax in the integrated CBIC GST Taxpayer portal with screenshots is enclosed herewith.

3. The salient features of the procedure are highlighted as here under:

- (i) The existing tax payer will access the integrated CBIC-GST tax payer portal namely the URL <https://cbic-gst.gov.in> and click on the link "ACES(CE&ST)" which leads to the relevant "Taxpayer Login" .
- (ii) In the "Taxpayer Login" the existing taxpayer is required to provide their existing user id and password credentials (i.e. used by them to login to ACES portal).
- (iii) On successful authentication, the taxpayer will be mandated to change the password.
- (iv) On successful change of password to operate under the new taxpayer portal , the Taxpayers can login to the integrated system i.e., www.cbic-gst.gov.in with their existing user id and the new changed password to do the transactions like e-filing

of Returns, Amendments to Registration, filing of refund claims etc. as carried out earlier.

- (v) The above procedure may be widely circulated to sensitize the officers and trade.


(S. Thirunavukkarasu)
Additional Director General.

To

1. All the Pr. Chief Commissioner/ Chief Commissioners of GST Zones.
2. All the Pr. ADGs/ADG, DGGI/DGGST/DG(Audit)/DGT (TPS).
3. Principal Commissioner-Central Excise, CBIC
4. Commissioner-Service Tax, CBIC
5. Principal Commissioner, GST (Policy Wing), CBIC
6. The Principal Director General, Systems & Data Management, New Delhi.
7. All the Pr. Commissioners /Commissioners of Central Tax.
8. All the ADGs of DG Systems, New Delhi, Bengaluru & Kolkata.
9. All ACL Admn of Commissionerate / Division.

USER MANUAL FOR EXISTING CENTRAL EXCISE AND SERVICE TAX TAXPAYER FOR ACCESSING THE NEW CBIC-GST TAX PAYER PORTAL

(CBIC-ACES-GST INTEGRATED APPLICATION)

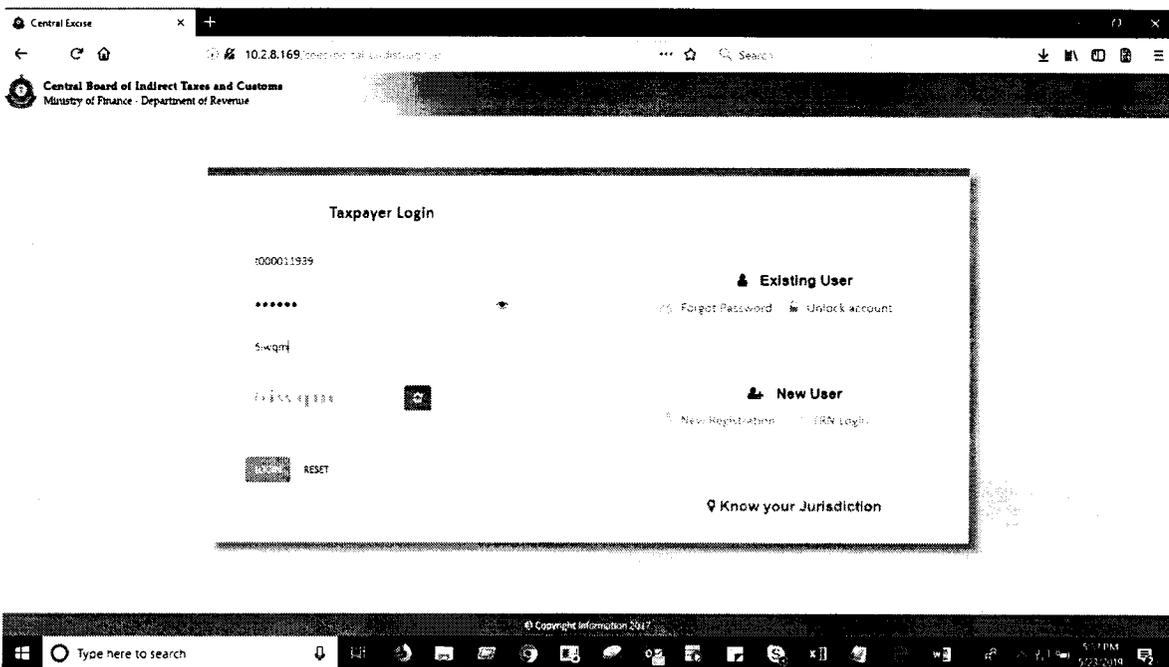
Attention is drawn to the existing ACES Portal namely www.aces.gov.in, the tax payer portal for online functionalities under Central Excise and Service Tax. The functionalities of ACES have been migrated and integrated with CBIC-GST Application now and available for tax payers under the CBIC-GST portal namely www.cbic-gst.gov.in with effective from 26th May 2019 vide Central Excise Notification No.01/2019-CE(NT) dated 08.05.2019 read with Board's Circular No. 1069/2/2019/2019-CX dated 08.05.2019 issued in this regard.

The procedure for existing tax payers to login and register under Central Excise is explained as follows:

1. The integrated CBIC Tax Payer portal for Central Excise, Service Tax and GST purpose is www.cbic-gst.gov.in



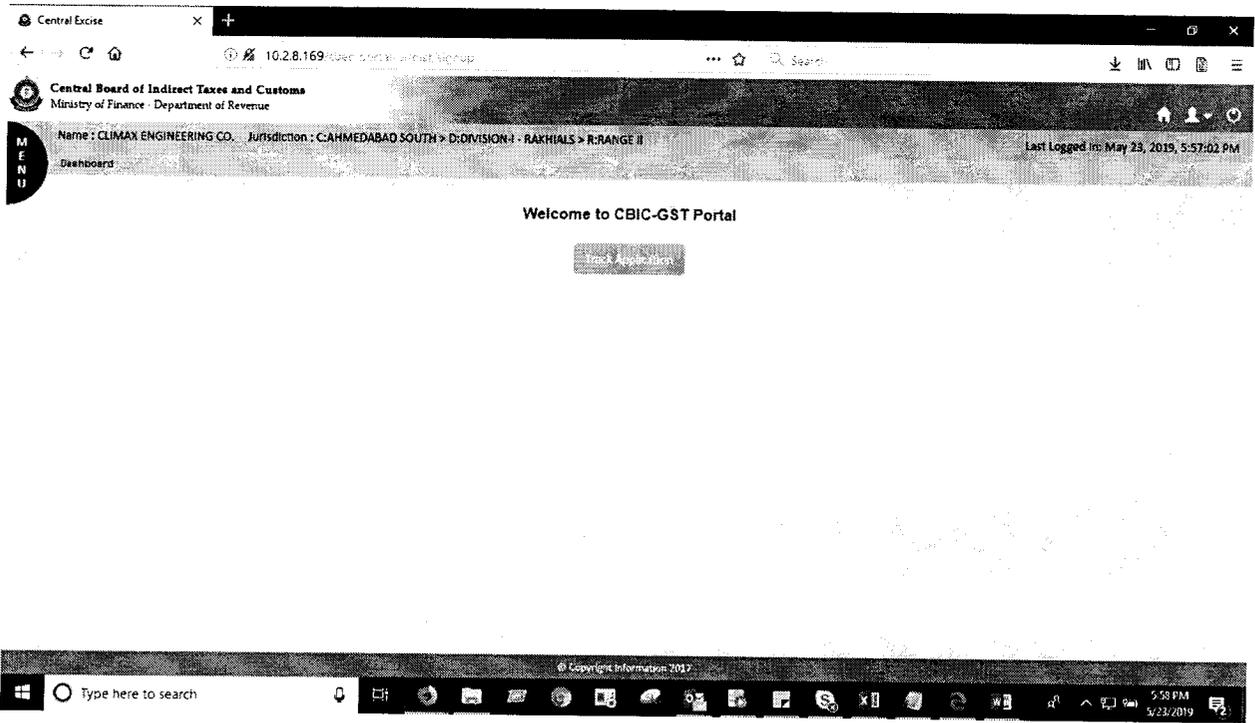
- The existing tax payer applicant will access the CBEC-GST tax payer portal namely the URL <https://cbic-gst.gov.in> and click on the link for "ACES(CE&ST)" on the Horizontal Menu Bar on the Top. The link leads to the ACES(CE &ST) Taxpayer login page.
- In the "Taxpayer Login", the applicant need to provide **existing** user id and password credentials (used by them to login to ACES portal) as illustrated below:

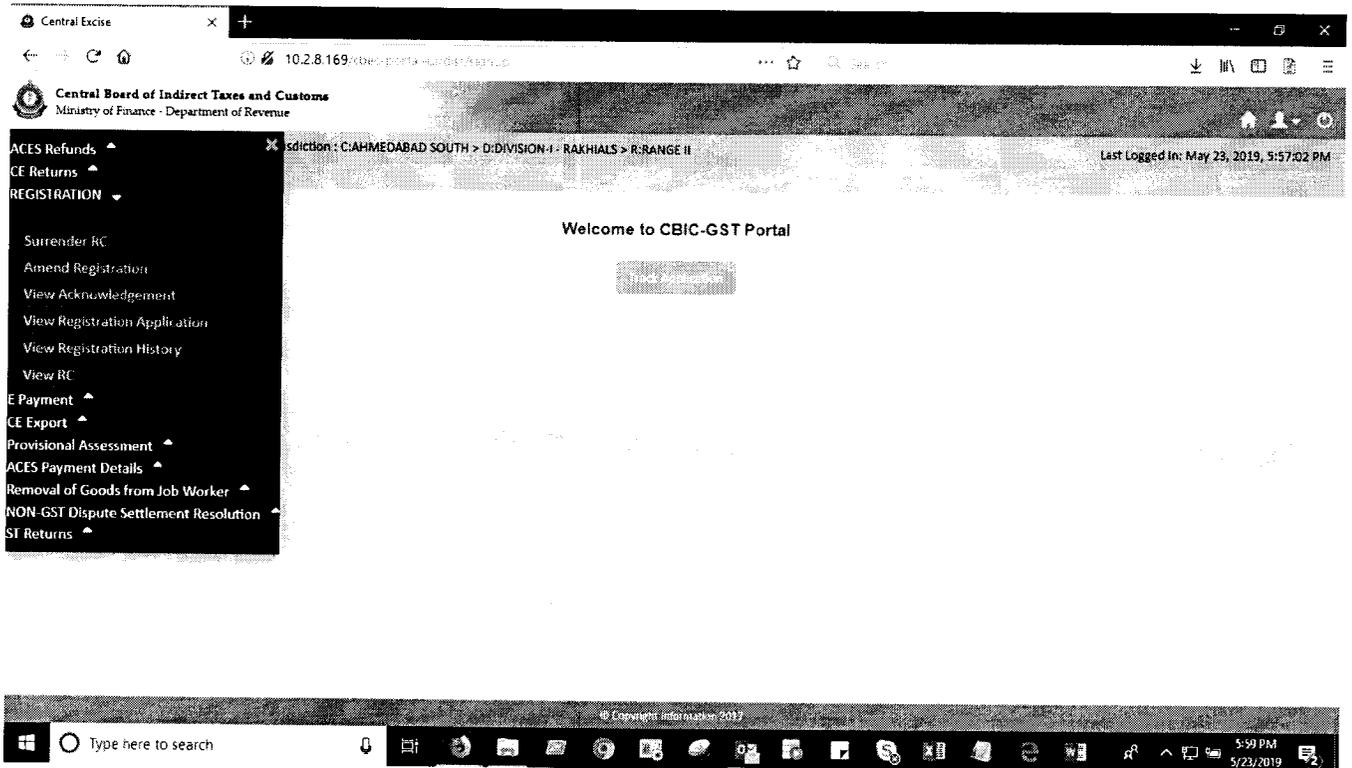


A screenshot of a web form for user registration and login. The form is titled "Change Your Password" and is divided into two sections: "New User" and "Existing User". The "New User" section has a "SIGN UP" button and a "Know your jurisdiction" link. The "Existing User" section has a "SIGN IN" button and a "Forgot Password?" link. The form contains several input fields for email, password, and confirmation password, all of which are currently empty.

4. On successful authentication, the user will be mandated to change the password.

5. Thereafter, the taxpayers can login to the CBIC GST integrated portal i.e, www.cbic-gst.gov.in with user id and the new password to do the transactions, like Amendments to Registration, filing of returns, filing of refund claims etc. as carried out earlier in the ACES portal(www.aces.gov.in).





6. If the Taxpayer is facing any issue while accessing the CBIC GST portal or changing the Password, the Taxpayer can contact the **cbecmitra helpdesk** either through calling the toll free number **-18001200232** or through mail-cbecmitra.helpdesk@icegate.gov.in for resolution.

I/1217354/2023

	OFFICE OF THE PRINCIPAL ADDITIONAL DIRECTOR GENERAL OF SYSTEMS & DATA MANAGEMENT	प्रधान
	प्रणाली एवं आंकड़ा प्रबंधन निदेशालयके प्रमुख अतिरिक्त महानिदेशक का कार्यालय GST & CENTRAL EXCISE, GST BHAVAN, जीएसटी और केंद्रीय उत्पाद शुल्क, जीएसटी भवन NO. 26/1, MAHATHMA GANDHI ROAD, NUNGAMBAKKAM, CHENNAI - 34 26/1 महात्मा गाँधी रोड, नुगंबक्कम, चेन्नई-34 Tele: 044-29515378; Fax: 044-28331104 Mail: dgschennai@icegate.gov.in	

ADVISORY NO. 26/2023 - ACES (CE & ST)

Sub:- Selection of proper Accounting Heads at the time of making e-payment of various duties of Central Excise-reg

Attention is invited to Advisory No 12/2022 dated 18.05.2022, read with Advisory no 16/2022 dated 03.08.22, wherein a procedure for Selection of Proper Accounting Head at the time of making e-payment of various duties of Central Excise was provided for the benefit of Central Excise taxpayers, so as to ensure that payment of various types of duties of Central Excise is made only under appropriate Accounting Head Codes as explained thereunder to maintain uniformity in accounting of revenue.

2. It was mentioned in Para 5 of the above said Advisory 12/2022 dated 18.05.22, that suitable changes in the CBIC Tax Payer portal www.cbic-gst.gov.in are being made to enable the Tax payers to choose the correct accounting head codes while making e-payment of various duties of Central Excise. Accordingly certain user facilitative features are incorporated as explained hereunder.

3.0 While generating Challan under the menu "**CE > E-Payment > Generate Challan > Select Accounting Code for Central Excise**" the following new options with "Radio buttons" are provided for selecting the appropriate accounting Codes.

- Payment of Central Excise Duties – Post-GST (Petroleum and Tobacco Products)**
- Payment of Central Excise Duties – Pre-GST**

3.1 The first option is applicable for current Central Excise Tax payers for payment of Central Excise duties applicable in respect of Goods specified under Fourth Schedule to the Central Excise Act, 1944 namely (i) All Tobacco & Tobacco

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Products and (ii) Specified Petroleum Products in the post-GST regime w.e.f. 01.07.2017. Eight (8) current applicable duty heads are provided under this option.

3.2 The second option is applicable for legacy Central Excise Tax payers for payment of Central Excise duties of the Pre-GST regime. Forty eight (48) applicable duty heads are provided under this option which also includes (i). ADE on MS(Petrol) and (ii). ADE on HSD payable for the period upto 01.02.2018.

4. Tax payers can select any one of the above option only, by clicking the Radio button and proceed to select the appropriate accounting head codes while generating challan to make e-payment.

5. Screen shots explaining the above changes along with relevant List of Account Heads are enclosed as Annexure to this advisory for information and guidance.


(S.K.VIMALANATHAN)

PRINCIPAL ADDITIONAL DIRECTOR GENERAL

Copy submitted to:

1. Member (IT), CBIC, New Delhi.
2. Member (Tax Policy), CBIC, New Delhi.
3. The Principal Director General, Systems & Data Management, New Delhi.
4. All the Pr. Chief Commissioner/ Chief Commissioners of CGST Zones.
5. The Pr. Chief Controller of Accounts, New Delhi

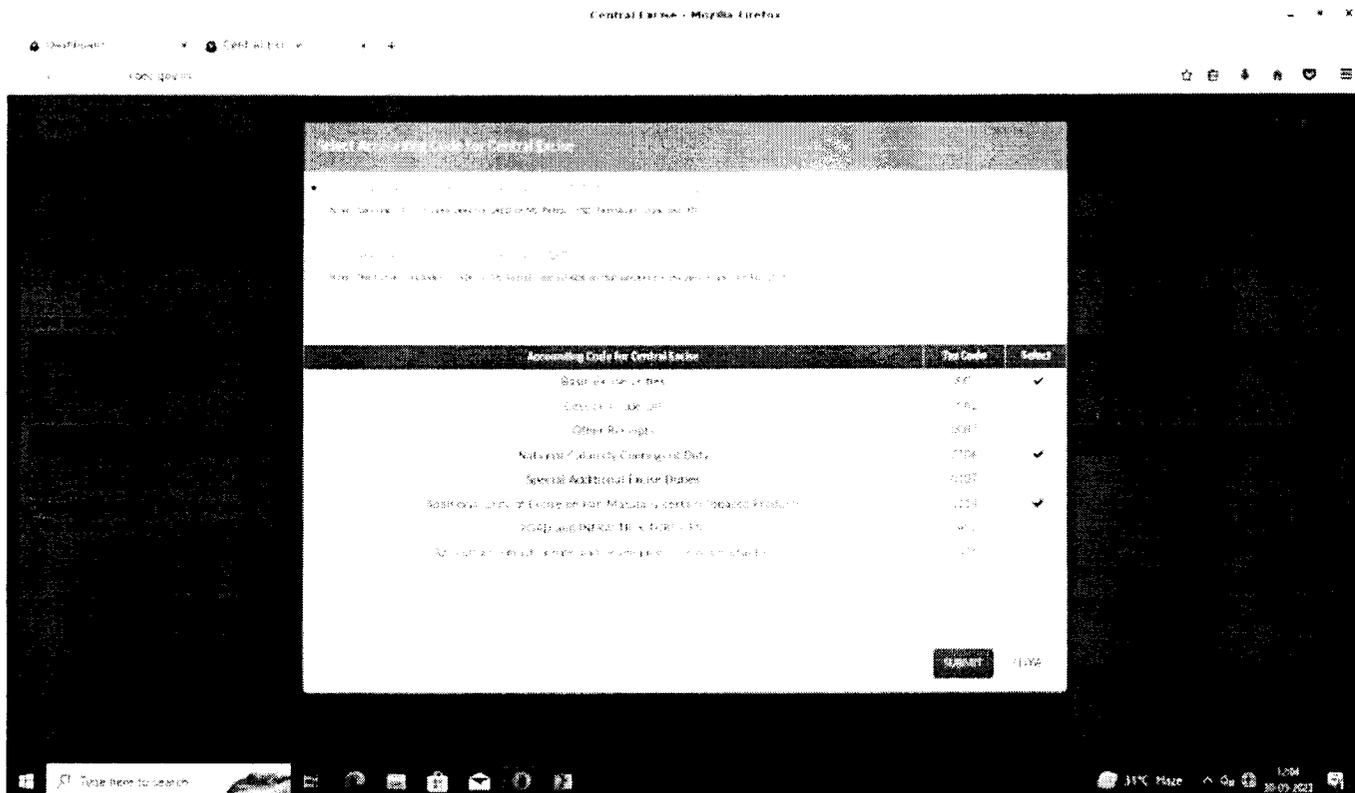
Copy to

6. All the Pr. ADGs/ADG, DGGI, DGGST, DG(Audit), DG (TPS).
7. All the Pr.Commissioners/Commissioners of Central Tax.
8. Joint Secretary (TRU-I), CBIC, New Delhi
9. Commissioner (Central Excise), CBIC, New Delhi
10. Sr AO,GST-IT, O/o Pr CCA, CBIC, Chennai

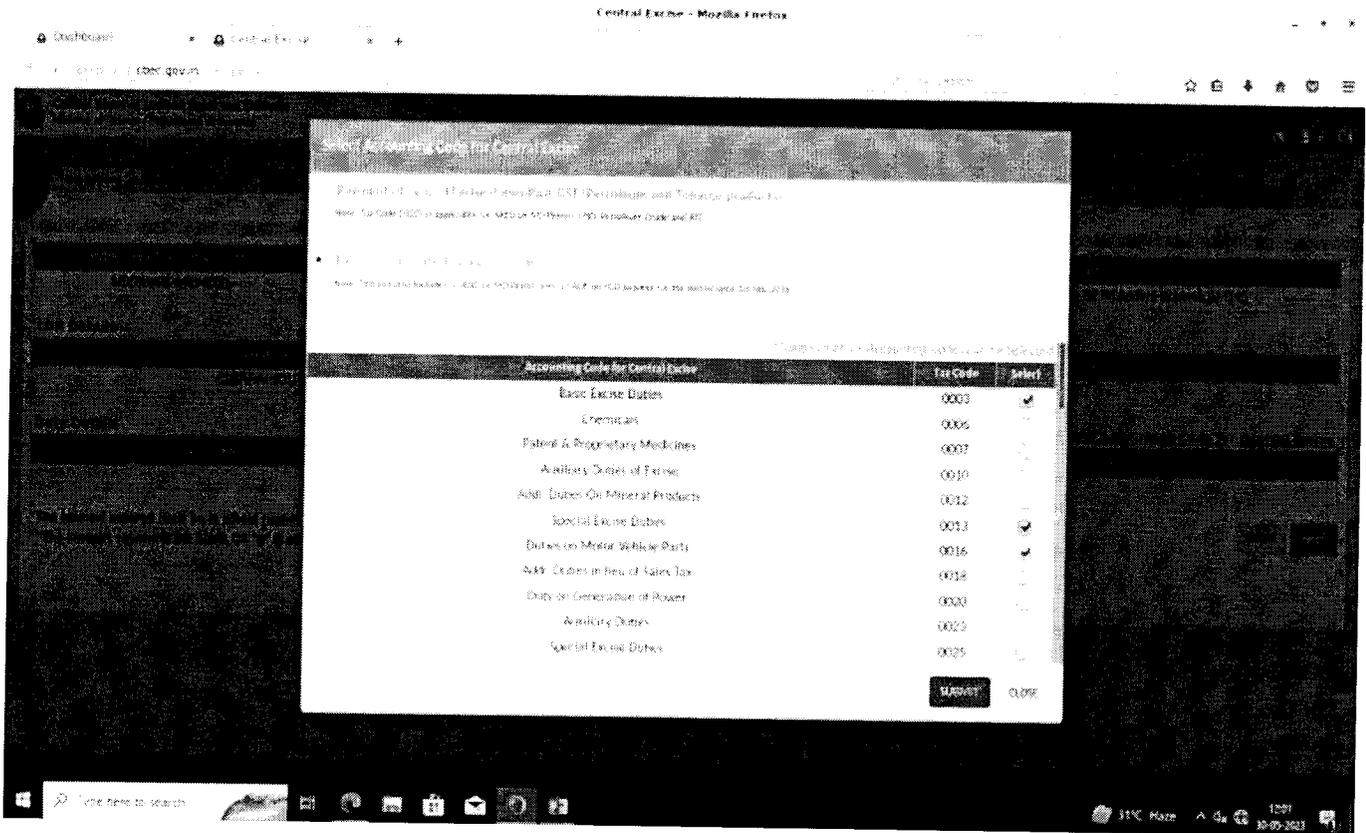
ANNEXURE TO ADVISORY 26/2023-ACES (CE&ST) DATED 31.05.2023:

1. While generating Challan for making e-payment of Central Excise duties under the menu "**CE > E-Payment > Generate Challan > Select Accounting Code for Central Excise**" the following new options with "Radio buttons" are provided for selecting the appropriate accounting Codes.

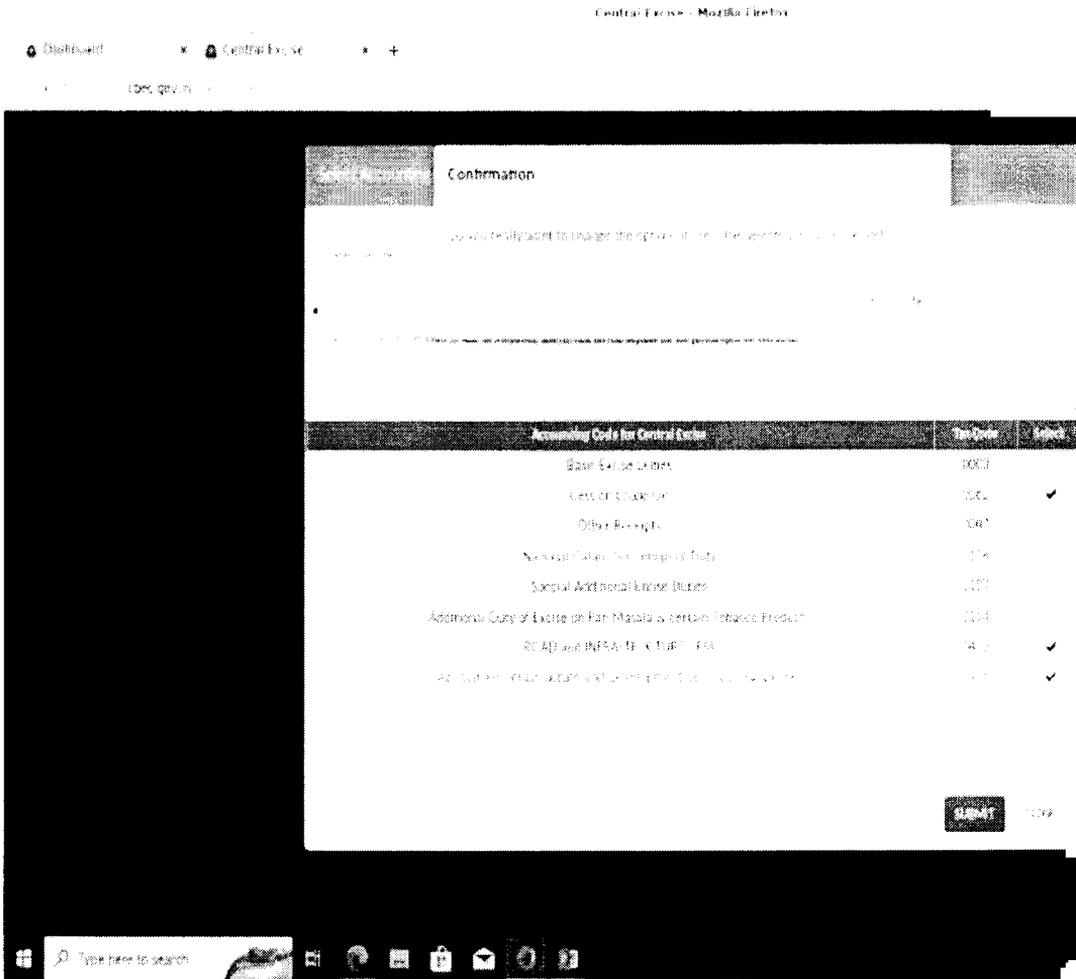
OPTION-1 – Payment of Central Excise Duties-Post-GST (Petroleum and Tobacco Products). This is a **default** option. The Tax payer can proceed to select any of the 8 accounting codes subject to a maximum of 6 codes.



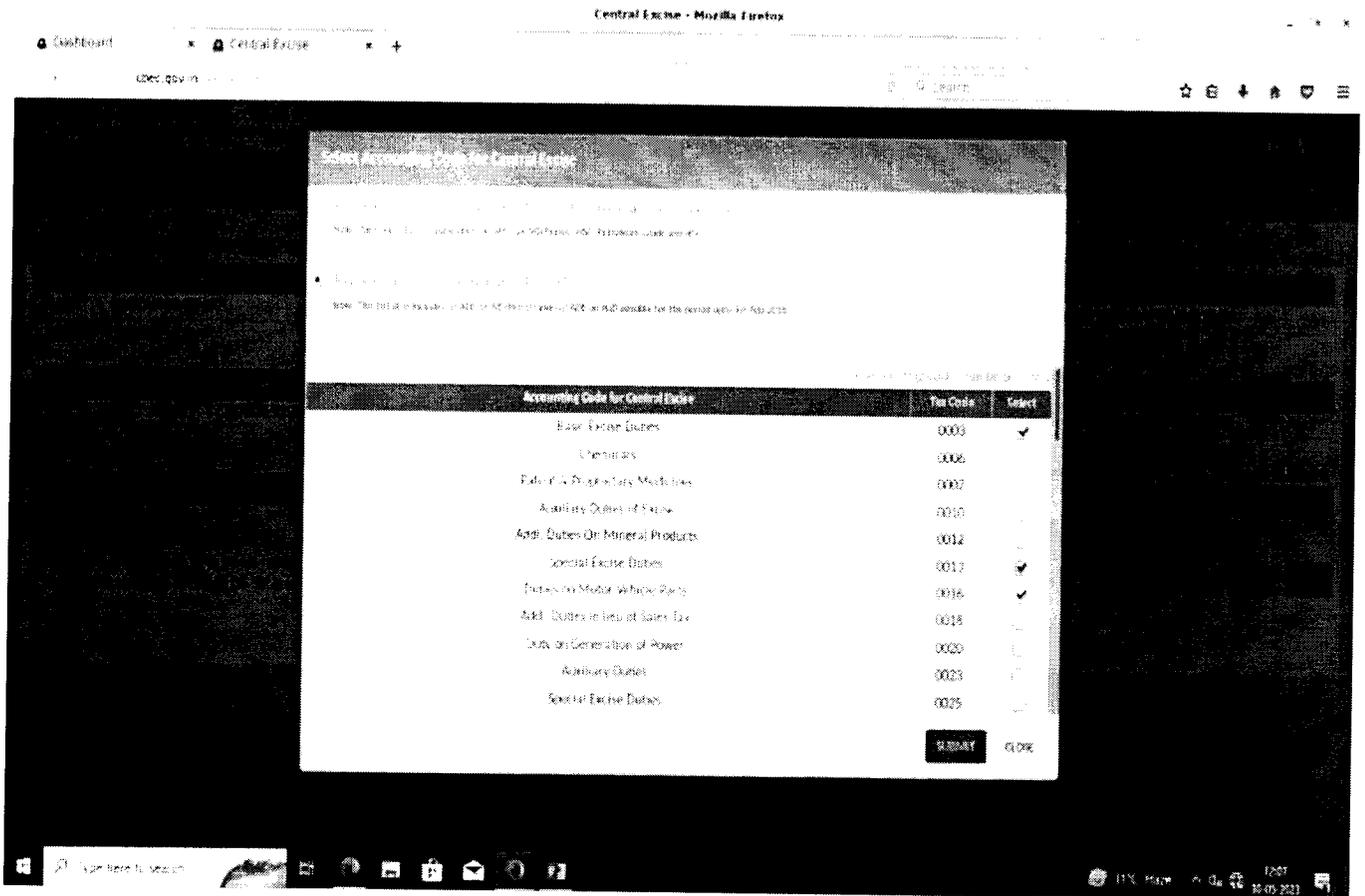
OPTION 2 : Payment of Central Excise Duties - Pre-GST. Forty Eight (48) accounting heads are available under this option.



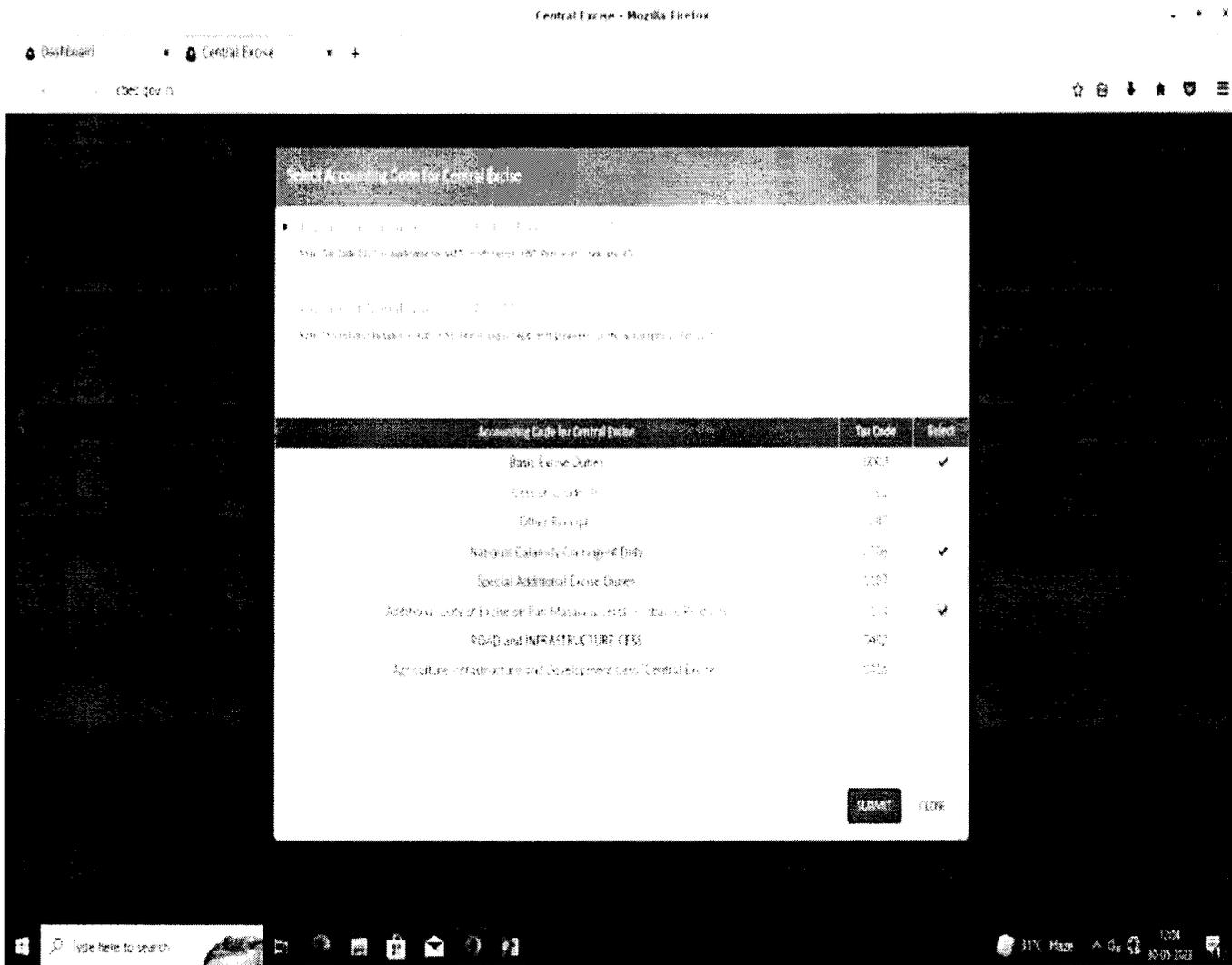
2. In case the CE Tax payer wants to make e-payment under **“OPTION 2”**, they can click the **“Return Button”** to select the **“OPTION 2”**. Once selected a popup screen will display the message **“Do you want to change the option? If “Yes” the selected data will be lost?”**



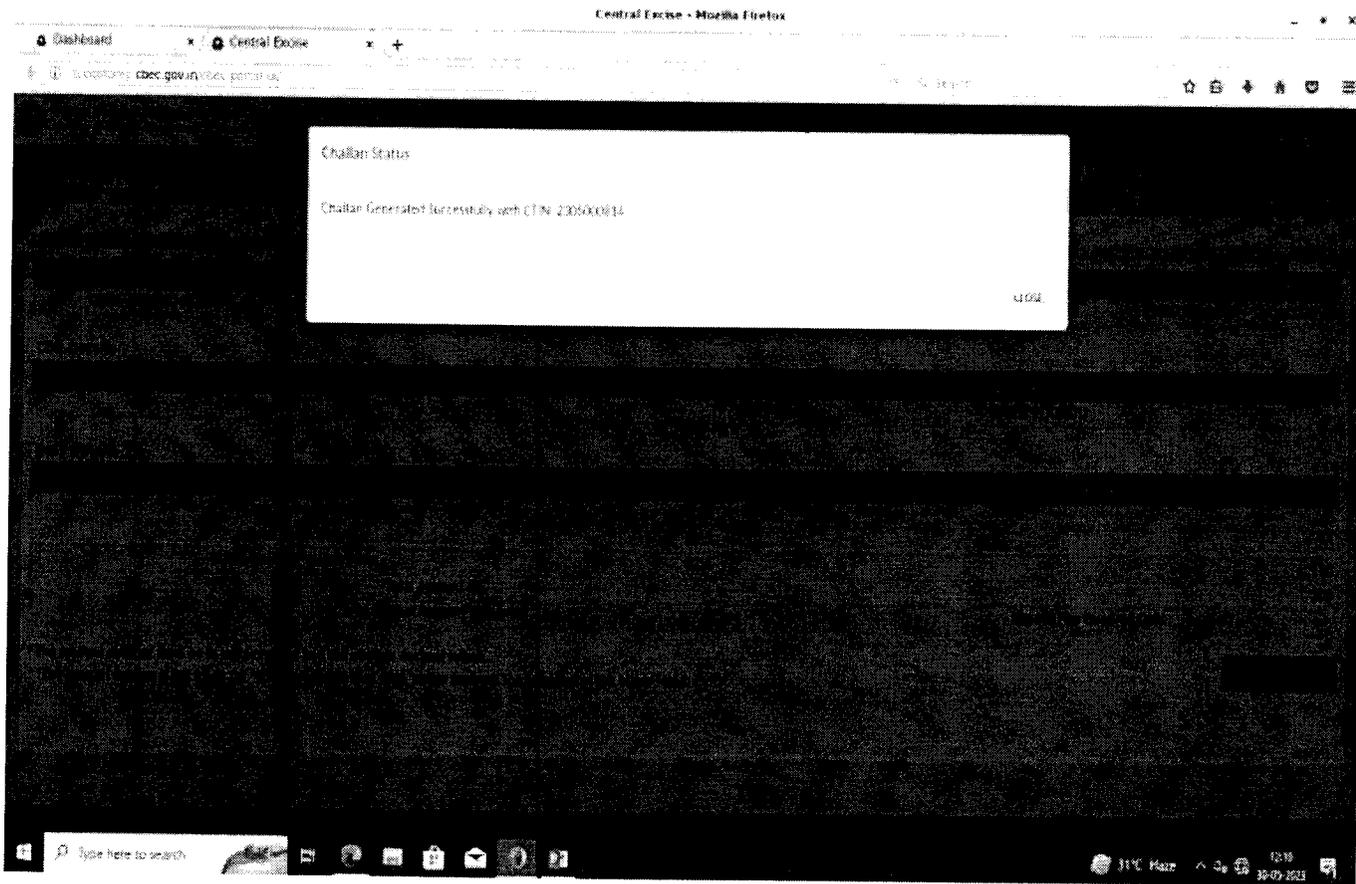
3. By clicking on "Yes", the system will close the popup message and come back to the selection of Radio button under "Select Accounting Code for Central Excise" under "OPTION 2".



4. By clicking on "No" button system will close the popup message and display the already selected accounting code based on earlier selection under "OPTION 1".



6. The challan will be successfully generated and a popup message "Challan Generated Successfully with CTIN" is displayed .



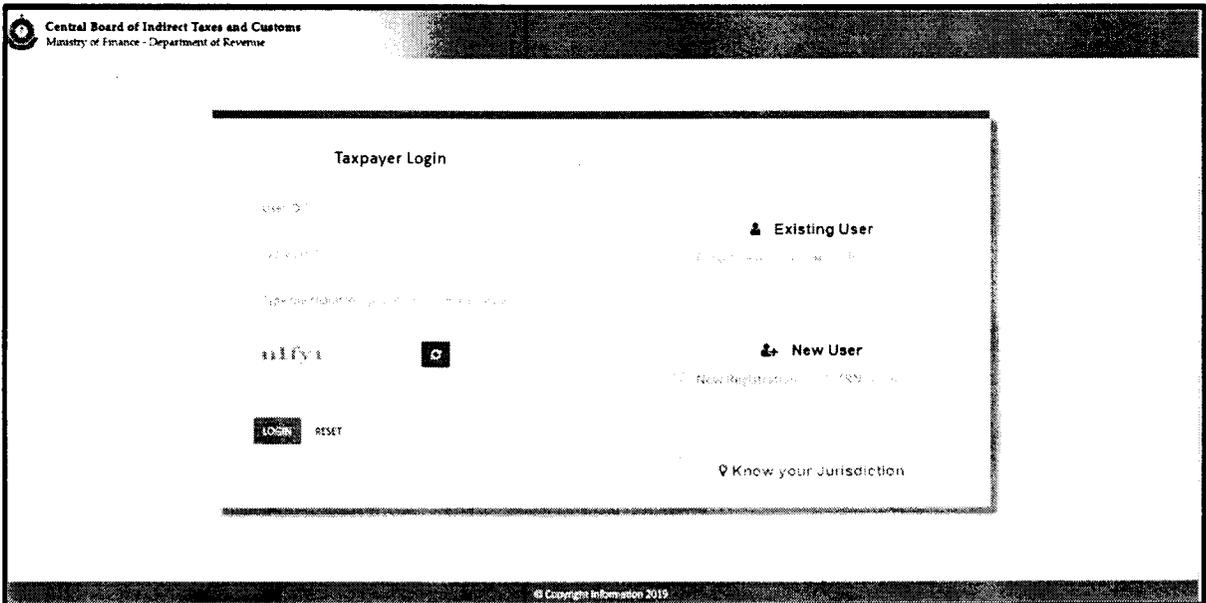
Annexure II to Advisory No. 14 /2023 dated 30.03.2023

User Manual - step-by-step procedure to be followed by CE&ST Tax Payers to make e-payment through online internet banking channel:

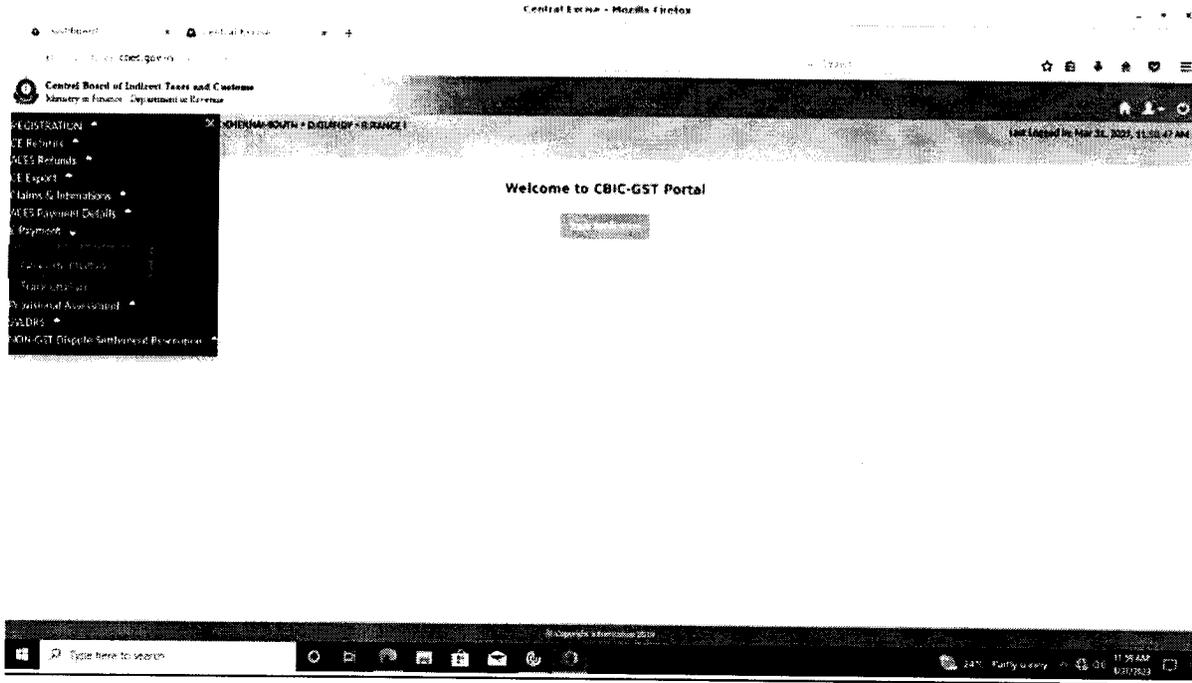
Step 1: Access CBIC-GST Portal- <https://cbic-gst.gov.in/> and click on ACES(CE&ST) Login



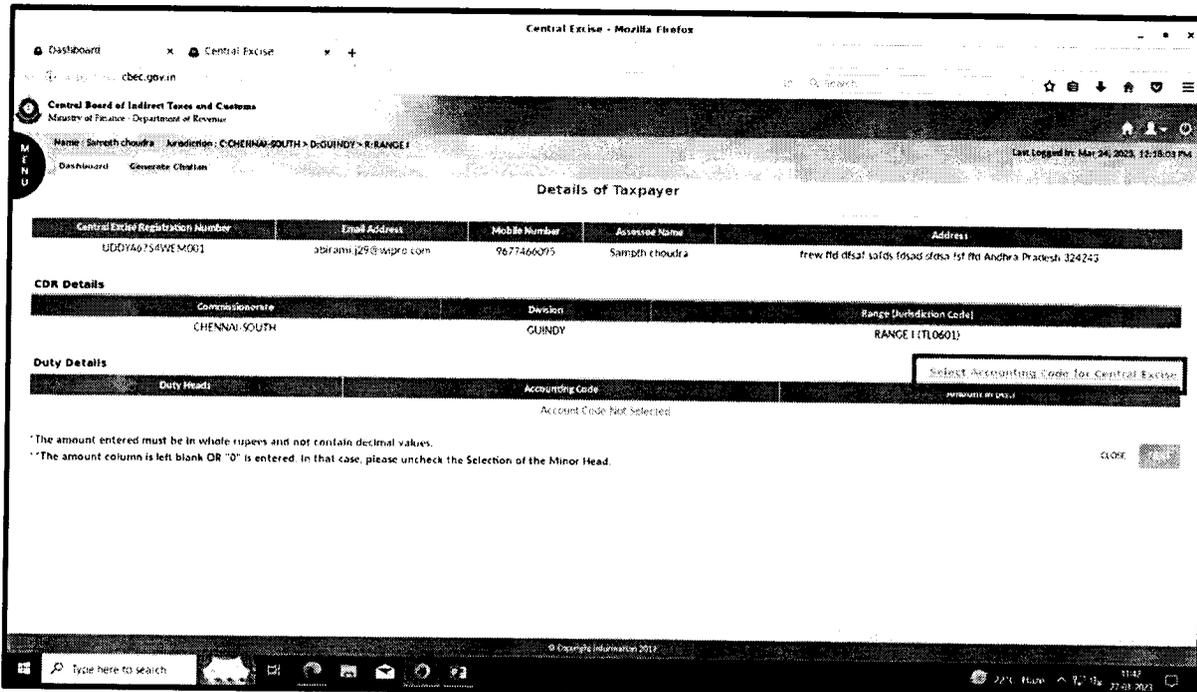
Step 2: Taxpayer can Login with their existing User ID and password and enter Captcha.



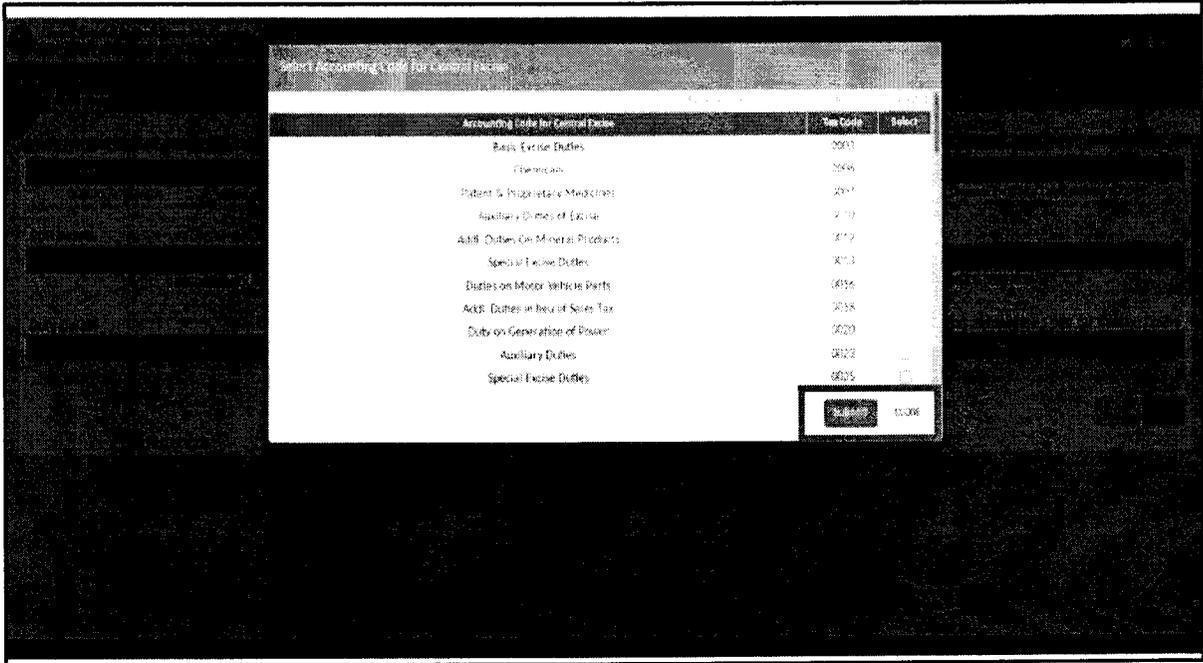
Step 3: Click on the Menu and Click "E-Payment" -> "Generate Challan"



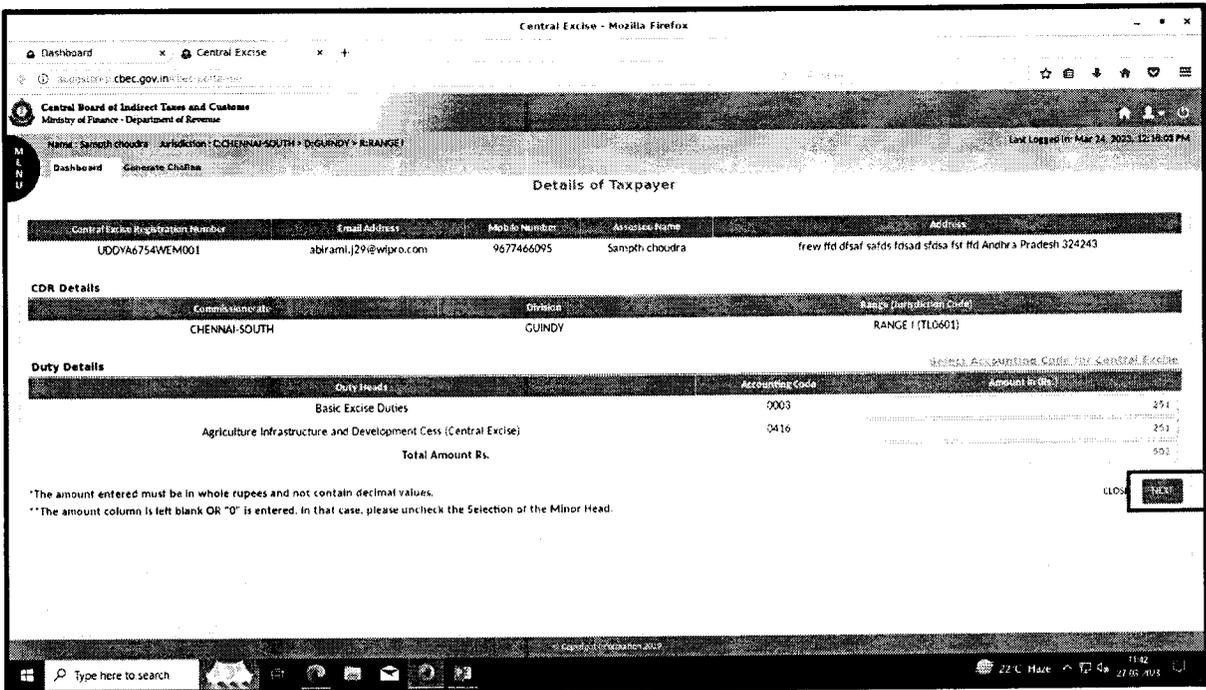
Step 4: Details of Taxpayer is displayed. Check the details and then Click to Select Accounting Codes



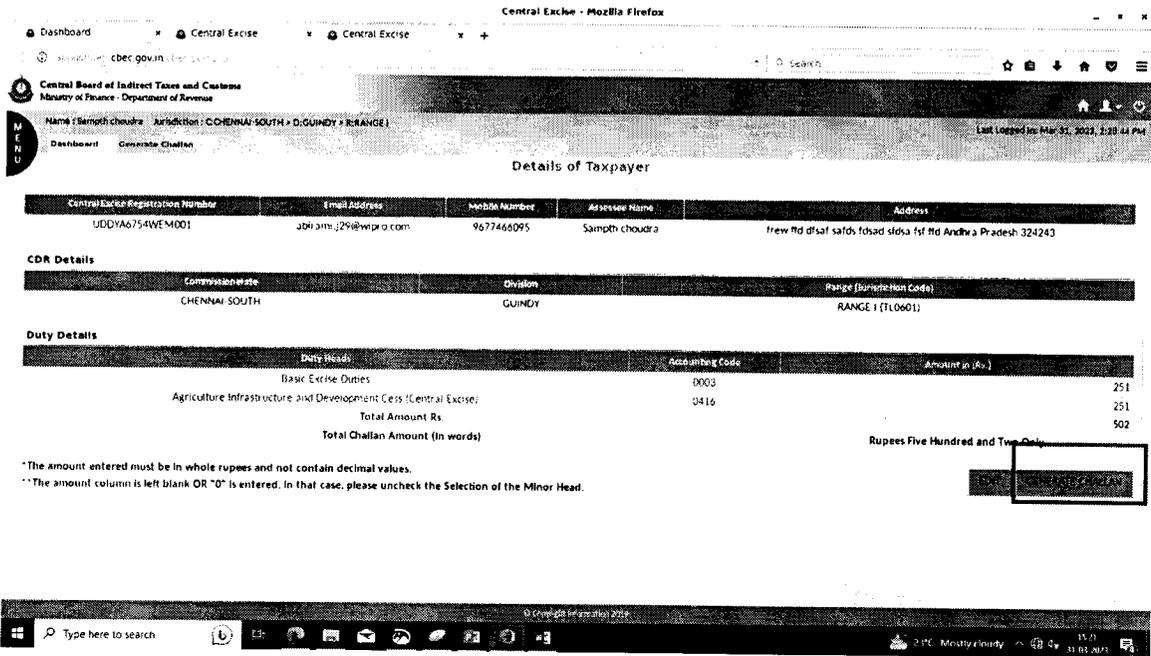
Step 5: List of Duty Heads and Accounting Codes are displayed. Tax Payer can select a maximum of Six Accounting Codes



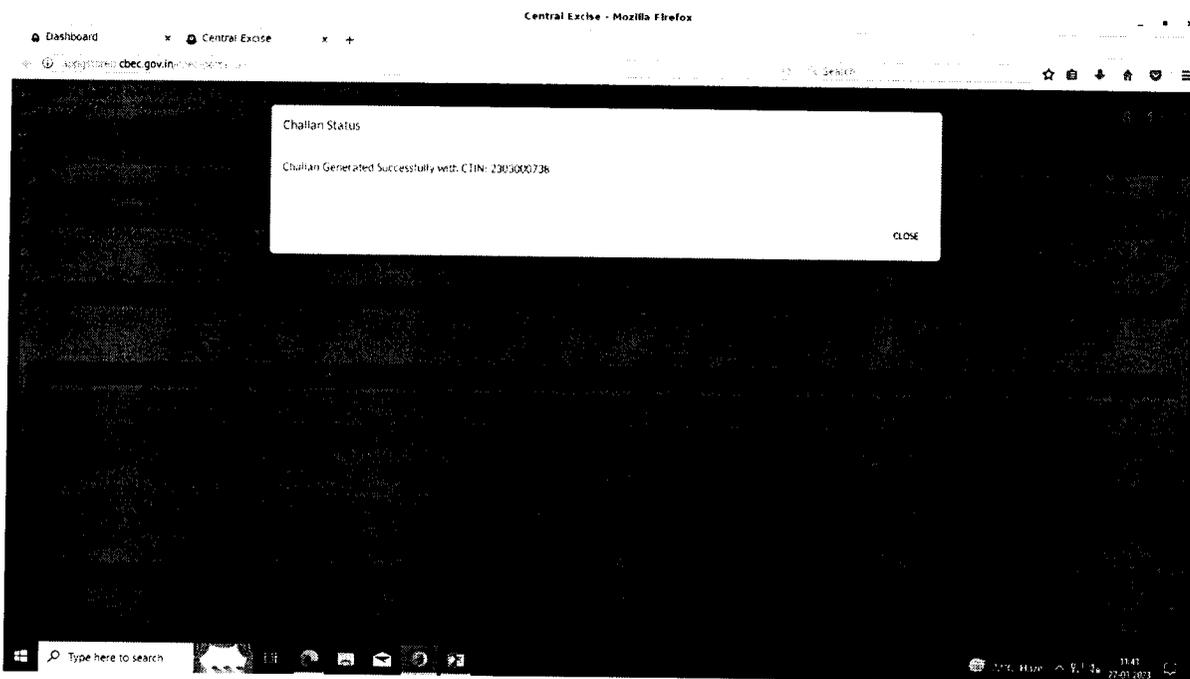
Step 6: Enter the amount and click NEXT



Step 7: Total Challan amount is displayed in words and figures. Taxpayer has to verify and click **“GENERATE CHALLAN”**. A dialog box will be displayed - ‘Challan Status’ – ‘Please wait for Challan Generation will complete in 30 seconds’.



Step 8: ‘Challan Generated Successfully with CTIN Number.’ is displayed.



Step 9: To make Payment Click "Make Payment"

The screenshot shows the 'Details of Taxpayer' page on the Central Excise portal. It includes a table with taxpayer information and a 'MAKE PAYMENT' button.

Central Excise Registration Number	Email Address	Mobile Number	Authorized Name	Address	CDR#	CDR Expiry Date
UDDYA6754WEM001	abirami.j29@wipro.com	9677466095	Samph choudra	frew ffd dlsaf safds fdsad sfds a fst ffd Andhra Pradesh 324243	2303000758	15/04/2023

Commodity Code	Division	Range (Jurisdiction Code)
CHENNAI-SOUTH	GUINDY	RANGE 1 (TL0601)

Duty Heads	Importation Code	Amount in INR
Basic Excise Duties	9003	251
Agriculture Infrastructure and Development Cess (Central Excise)	0416	251
Total Amount Rs.		502

Total Challan Amount (In words) Rupees Five Hundred and Two Only

*The amount entered must be in whole rupees and not contain decimal values.
 **The amount column is left blank OR "0" is entered. In that case, please uncheck the Selection of the Minor Head.

MAKE PAYMENT



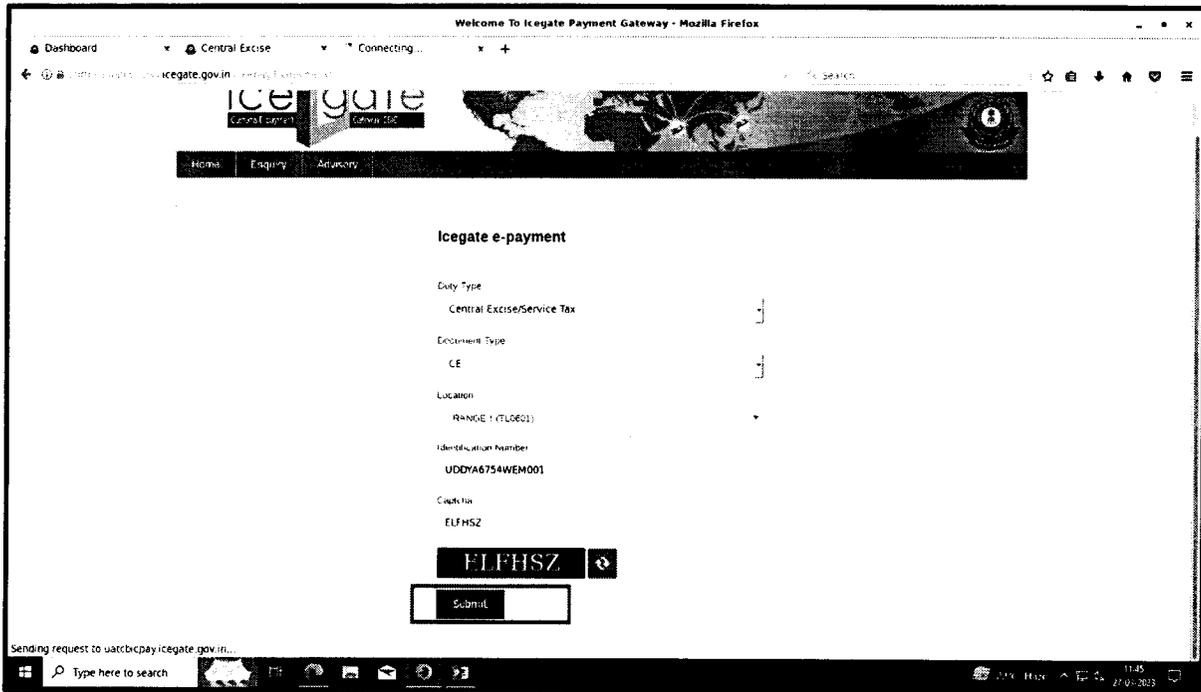
Step 10: Once the Taxpayer clicks on "MAKE PAYMENT" at ACES GST portal, the taxpayer is redirected to the ICEGATE e Payment portal, where four inputs are required to be entered as shown below.

The screenshot shows the 'Icegate e-payment' gateway. It features a navigation bar with 'HOME', 'Enquiry', and 'Advistory'. The main form contains the following fields:

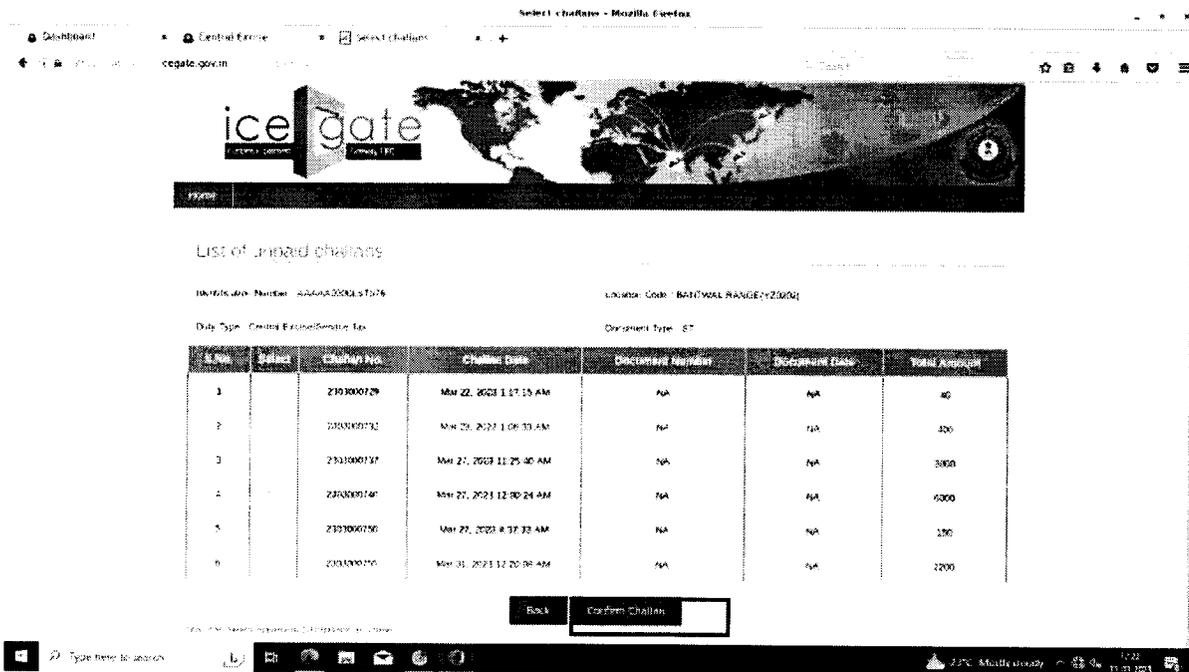
- Duty Type:** Select Duty Type
- Document Type:** Select Document Type
- Location:** Select Location
- Identification Number:** Identification Number
- Captcha:** Enter Captcha

Below the form is a CAPTCHA image showing the characters 'ELFHSZ' and a 'Submit' button. A status message at the bottom left reads 'Transferring data from uatcbicpay.icegate.gov.in...'.

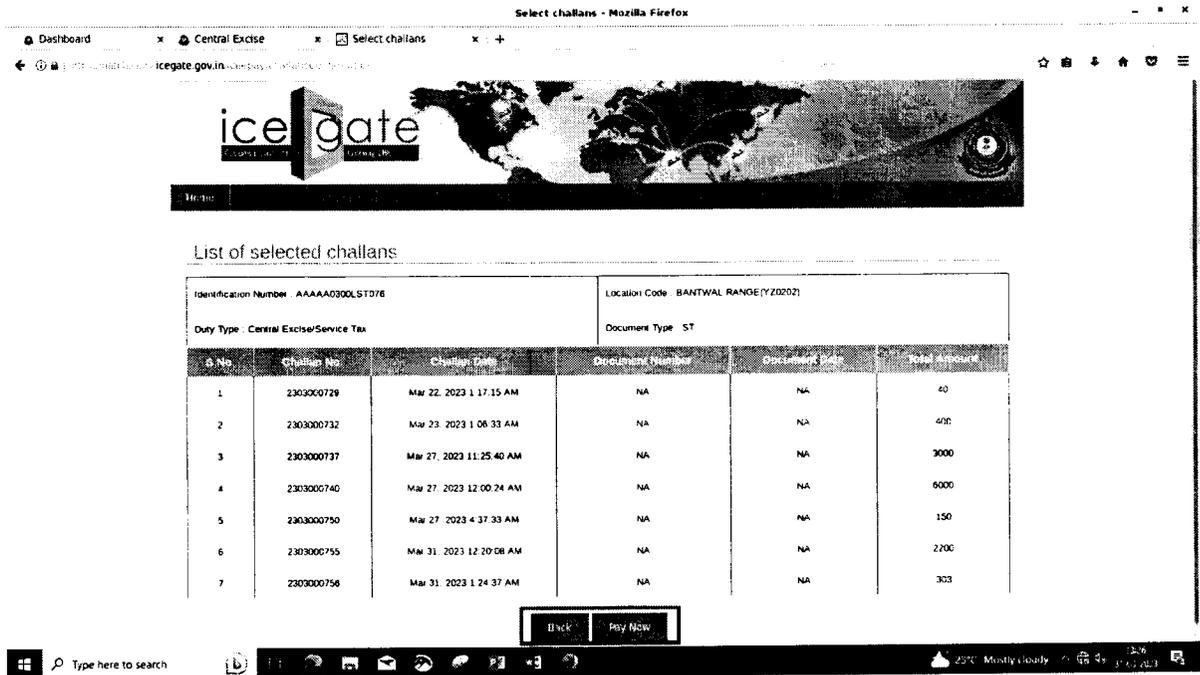
Step 11: Select “Central Excise/ Service Tax” for Duty Type, “CE” or “ST” for Document Type, Location Code of the Range for Location, enter the CE or ST Registration Number for Identification Number and Click on “Submit”



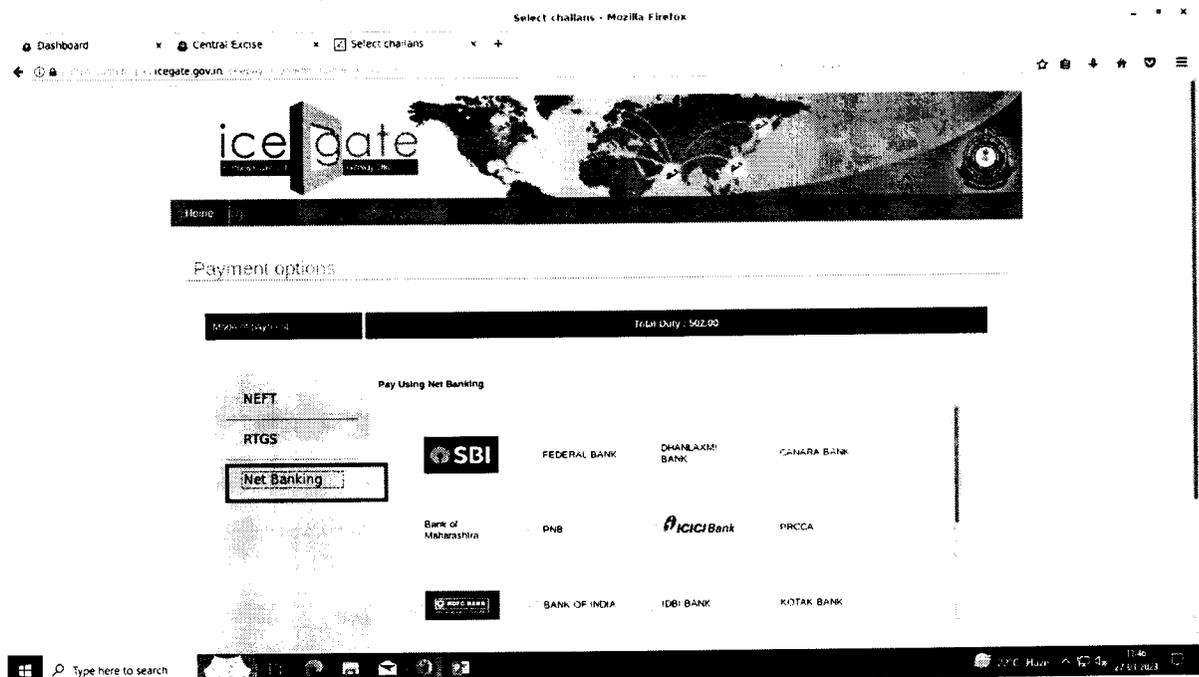
Step 12: On clicking Submit, the Taxpayer is directed to a page displaying the list of unpaid challans. On the List of unpaid challans page, the Taxpayer can select up to a maximum of 10 Challans and confirm the challans for payment by clicking “Confirm Challan”.



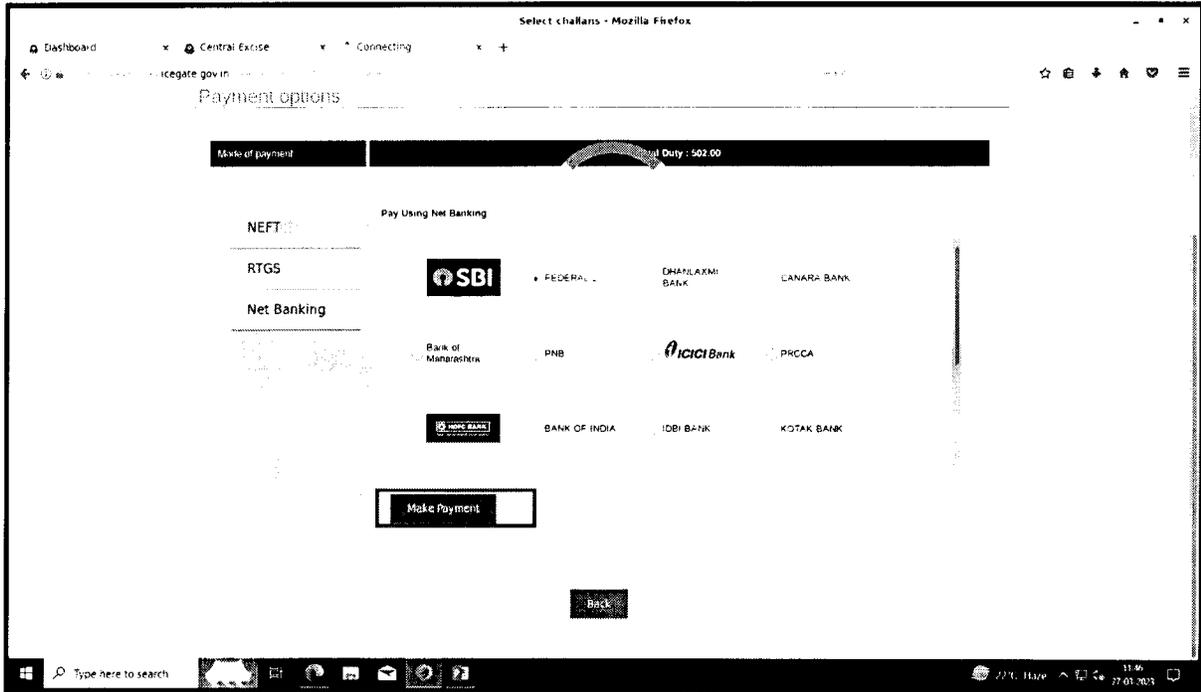
Step 13: On clicking Confirm Challan, the Taxpayer is directed to List of selected challans page showing the details of selected challans. To make the payment of the total amount, click “Pay Now” or “Back” to select another group of challans



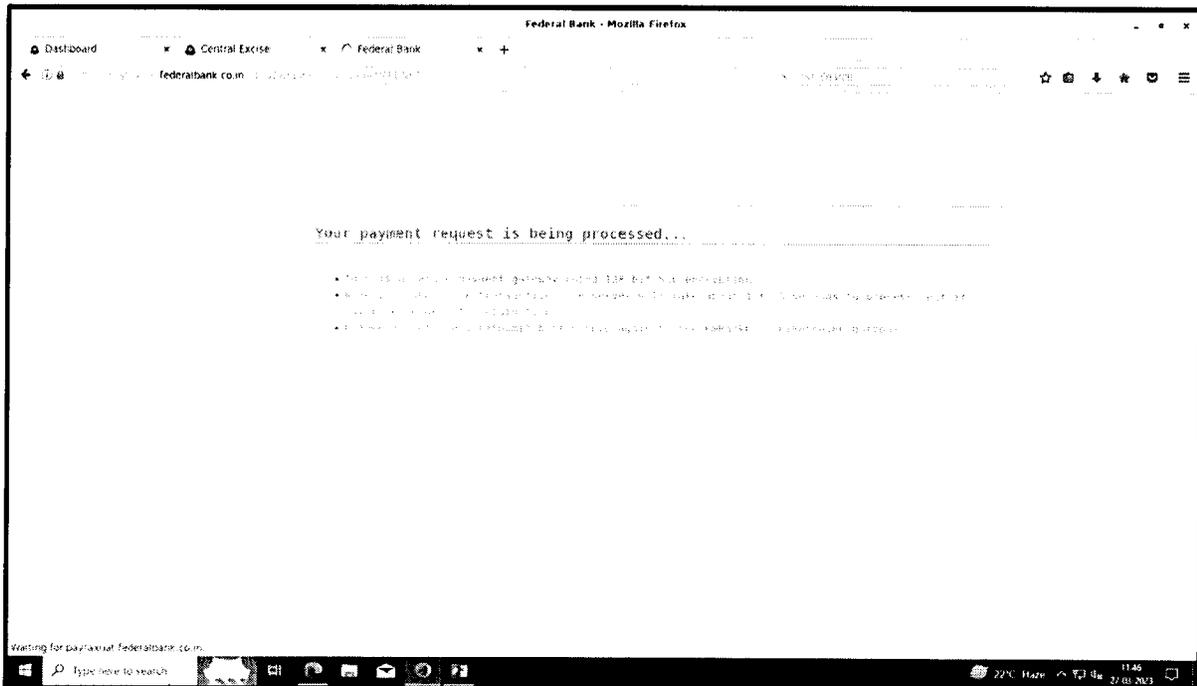
Step 14: On clicking Pay now, the Taxpayer is directed to Payment Options page showing the channels of payment. To make online internet e-payment the Taxpayer can select “Net Banking” and the list of authorized banks will be displayed.



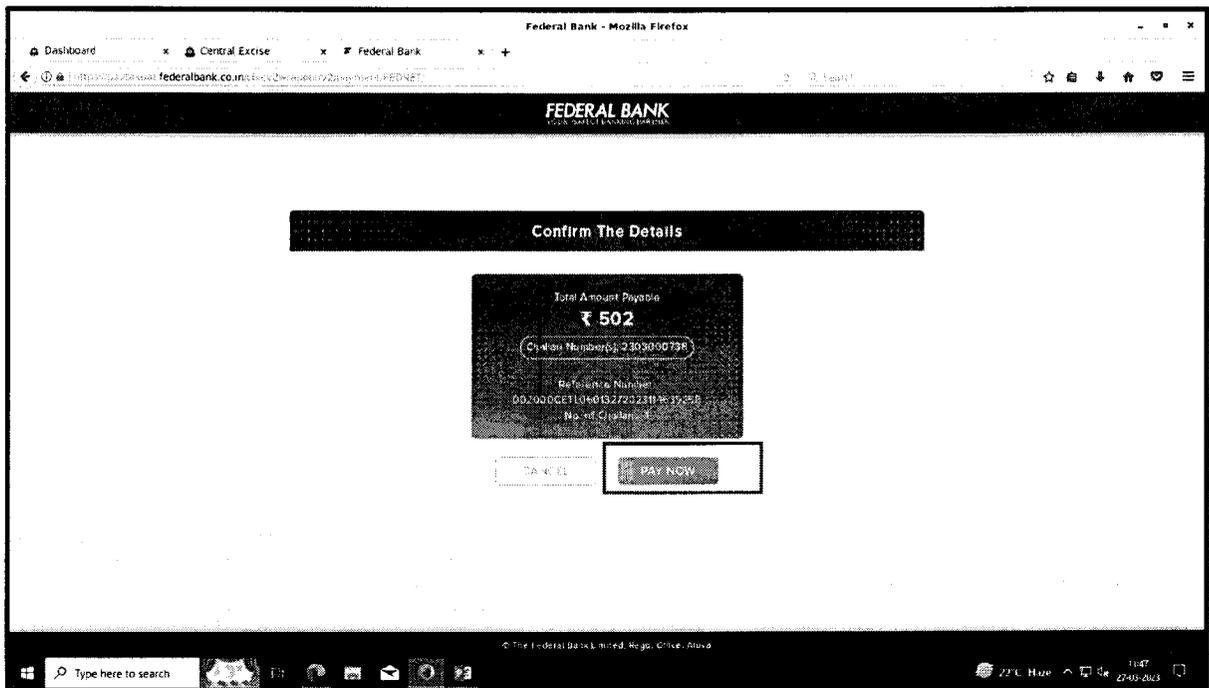
Step 15: Once Taxpayer selects the bank, Click on “Make payment”



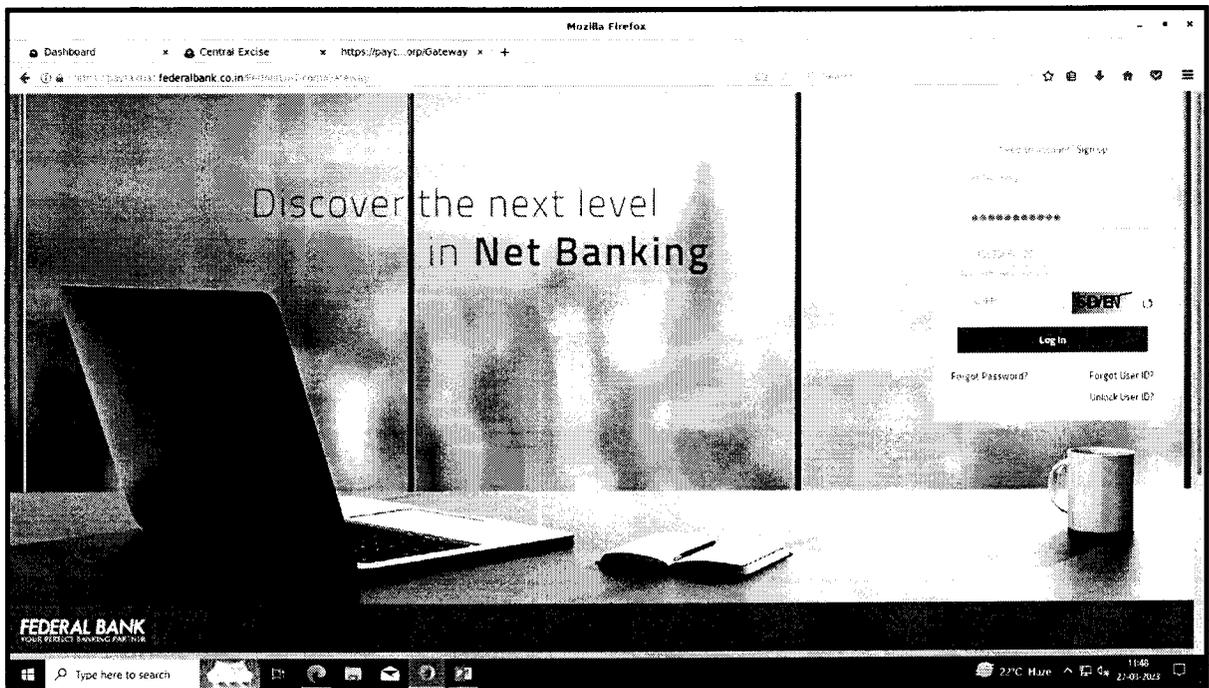
Step 16: The taxpayer will be redirected to the selected bank's internet banking website



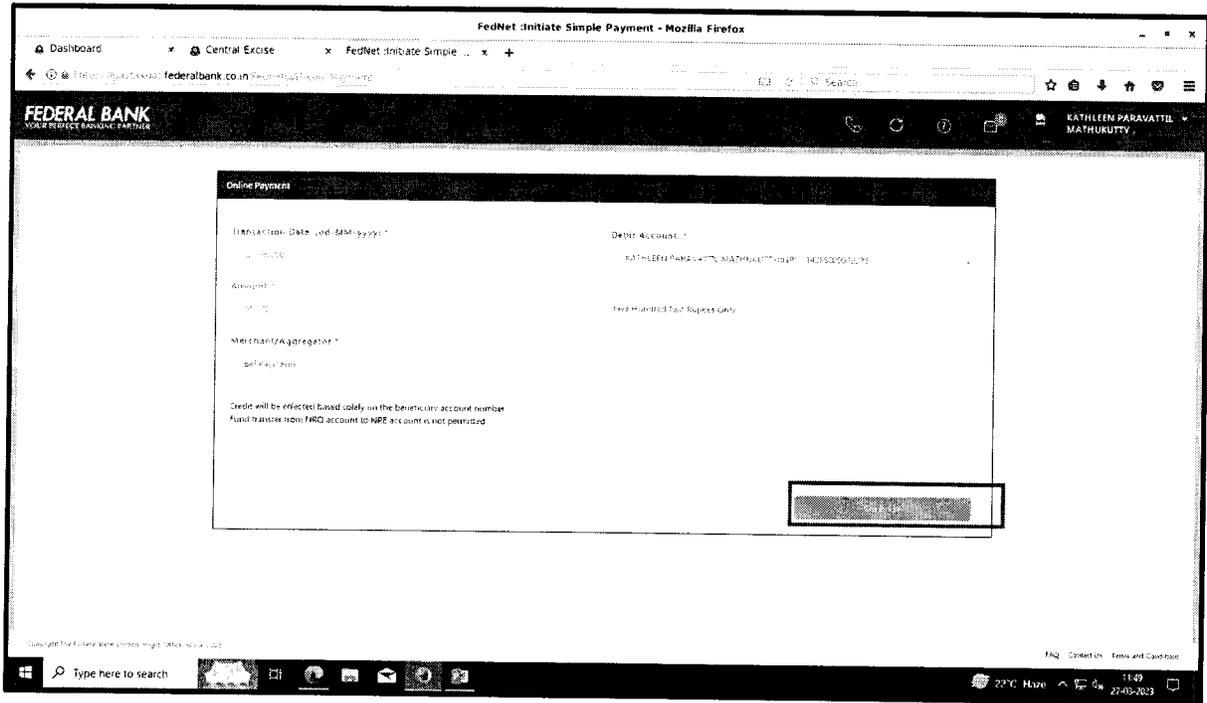
Step 17: The taxpayer needs to Confirm the payment details and click the button "Pay Now"



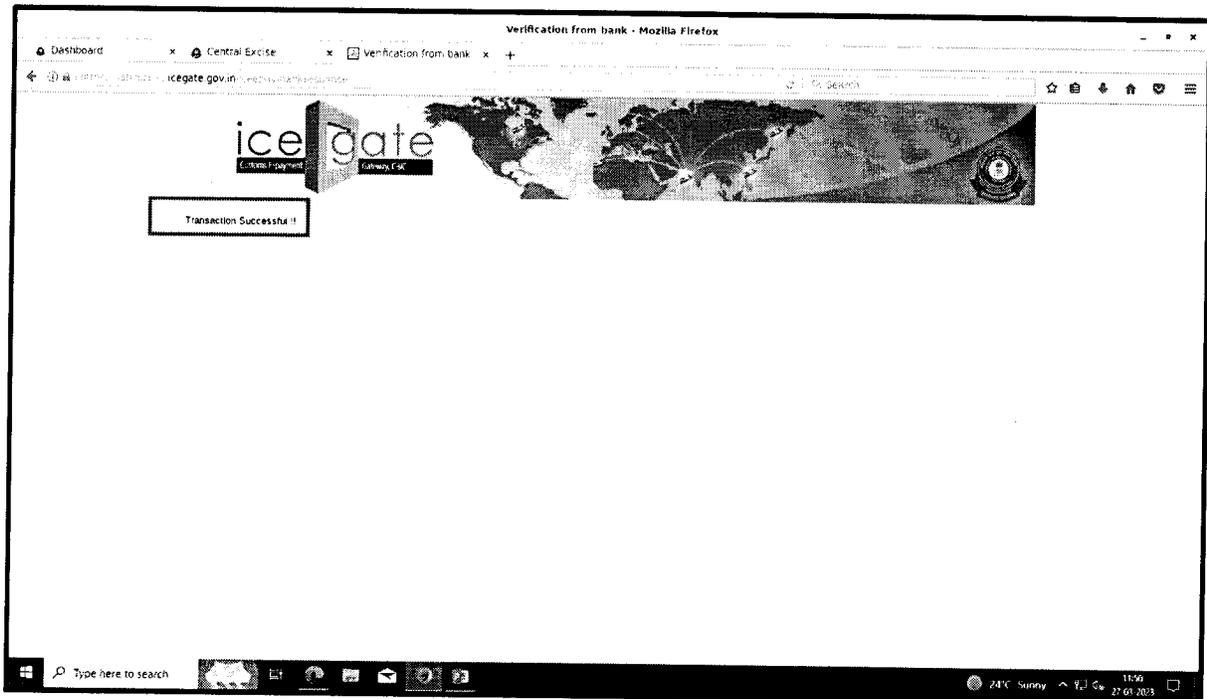
Step 18: Login to the Bank's portal with the Tax Payer's internet banking credentials



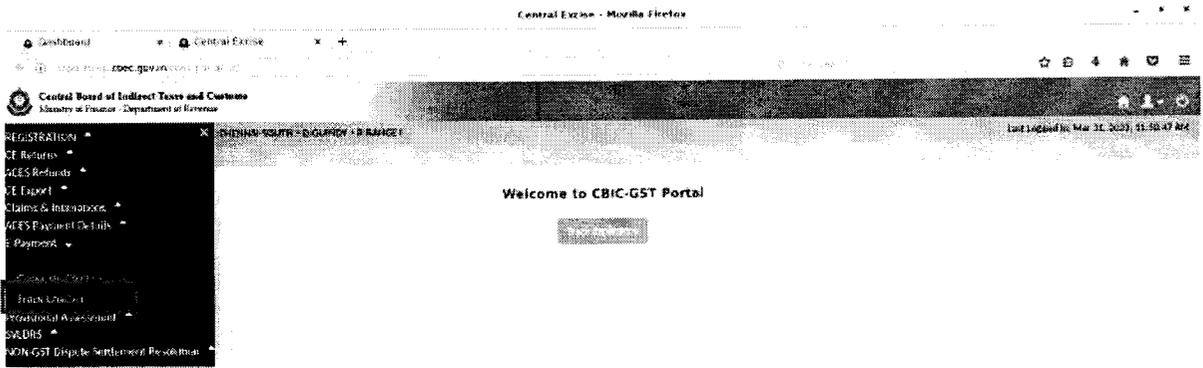
Step 19: The taxpayer will be redirected to online payment gateway. Confirm the details and click "continue" button



Step 20: If the Transaction is successful, the taxpayer can see the success message on the portal



Step 21: The Taxpayer can check the payment status in the CBIC ACES-GST Application in the Tax Payer's dashboard by clicking "Track challan"



Step 22: On clicking Track Challan, the system will display challan status. The Taxpayer can select the paid challan and click "CTIN" to view the challan details.

